

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 72 of 2001

Jabalpur, this the 28th day of April, 2004

Hon'ble Mr. M.P. Singh, Vice Chairman
Hon'ble Mr. A.S. Sanghvi, Judicial Member

All India Kendriya Vidyalaya Teachers
Association, Jabalpur Region, through
its General Secretary, Shri R. David,
Jabalpur Region, Jabalpur(M.P.)

APPLICANT

(By Advocate - Shri Naveen Dubey) on behalf of Sh.P.N.Dubey)

VERSUS

1. Union of India, through Secretary
Ministry of Human Resources
Development, New Delhi.

2. Commissioner, Kendriya Vidyalaya
Sangathan, 18, Institutional Area
Shahid Jeetsing Marg, New Delhi.


RESPONDENTS


(By Advocate - Shri M.K. Verma)

O R D E R (ORAL)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant states that
he has no instructions in this case from the applicant
association. It appears that the applicant-association
has no interest in further prosecuting this case. The
OA is therefore, dismissed for want of prosecution.


(A.S. Sanghvi)
Judicial Member


(M.P. Singh)
Vice Chairman

SKM

पृष्ठंकन सं ओ/न्या.....जबलपुर, दि.....

पतिलिपि अर्पित:-

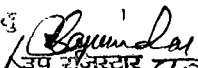
(1) सचिव, उच्च न्यायालय, जबलपुर

(2) आदेशों की प्रतिलिपि के कार्डसल

(3) प्रत्येक को प्रतिलिपि के कार्डसल

(4) कोषाध्यक्ष, उच्च न्यायालय, जबलपुर

सूचना एवं आवश्यक कार्यवाही हेतु


उप-रजिस्ट्रार

PN Dubey

MK Verma

Forwarded
06-05-04